GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.347 TO BE ANSWERED ON 25.02.2016

SUBSIDY ON LED

†347. SHRI VIJAY KUMAR HANSDAK:

Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes to stop the subsidy being given to the CFL based solar lighting systems in order to promote LED based solar lighting system;
- (b) if so, the details thereof; and
- (c) the details of the specific policy of the Government to promote the LED systems which are consuming lesser electricity and are safer for the environment also?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

- (a) & (b): Yes, Madam. The Ministry of New and Renewable Energy (MNRE), Government of India has stopped subsidy for Compact Fluorescent Lamp (CFL) solar lighting systems to encourage LED based solar lighting systems except for already sanctioned case.
- (c): MNRE provides LED based systems for solar lantern, solar street lights and solar home lights under Off-Grid and Decentralized Application Programme. Further, the Hon'ble Prime Minister of India has launched the National LED programme on 5th January, 2015 which is being implemented by Energy Efficiency Services Limited (EESL), a joint venture company under Ministry of Power. Under this programme, two initiatives viz. Domestic Efficient Lighting Programme (DELP) and Street Light National Programme (SLNP) have been initiated wherein household lighting and street lights respectively are replaced with LEDs.

So far 6.65 crore LEDs have been distributed under DELP. Due to transparent and bulk procurement, there has been reduction of almost 80% in price of LEDs in last two years i.e. from Rs.310 in February, 2014 for 7W LED bulb to Rs. 64 in January, 2016 for a 9W LED bulb. Further, there has been environmental benefit in terms of reduction in Green House gases emission to the tune of 7 million tons per year on account of DELP and 0.5 million tons per year on account of SLNP.
